

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-302
IB-487/ND/2020

IN THE MATTER OF:

Solenis Chemicals India Pvt Ltd
Vs
Schon Ultrawares Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Malavika
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and submitted that she has complied under Section 9(3)(c) today. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case on **19.03.2020**.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)